

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 7601 of 2011**

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

13/10.09.2020

Heard through V.C.

2. Mr. Suraj Kumar, learned counsel for the petitioner prays for two weeks time to file rejoinder to the counter affidavit filed by the State.

3. Mr. Rahul Saboo, learned S.C.I, appearing for the State does not have any objection.

4. Put up this case on 7th October, 2020 under the heading 'For final disposal'.

(Deepak Roshan, J.)

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